

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 02

Excise Appeal No. 10389 of 2020

Excise Miscellaneous Application No. 10977 of 2024

(Arising out of OIA-CCESA-SRT-APPEAL-PS-541-2019-20 dated- 26/12/2019 passed by the Commissioner (Appeals) Central Excise, Customs and Service Tax-SURAT-I)

C.C.E. & S.T.-SURAT-I

New Building...Opp. Gandhi Baug,
Chowk Bazar, Surat, Gujarat-395001

.....Appellant

VERSUS

SHREE RAM RESINS PVT LTD

6, Sai Krupa Udhyog Nagar, Tarsadi, Taluka: Mahuva
Surat, Surat-Gujarat

.....Respondent

APPEARANCE:

Shri. P Ganesan, Superintendent (AR) for the Appellant
None appeared for the Respondent

**CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)
HON'BLE MR. SATENDRA VIKRAM SINGH, MEMBER (TECHNICAL)**

Final Order No. 10548 / 2025

DATE OF HEARING:02.07.2025

DATE OF DECISION:02.07.2025

SOMESH ARORA

The particular Miscellaneous application has been made by the department for withdrawal of appeal due to the litigation policy as appeal is below the stipulated amount. Since the withdrawal request is due to internal reasons of the department, the same is allowed. Consequently, the appeal is treated as withdrawn.

2. Appeal dismissed as withdrawn. Miscellaneous application also stands disposed of.

(Dictated & Pronounced in the open court)

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

**(SATENDRA VIKRAM SINGH)
MEMBER (TECHNICAL)**